

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Original Jurisdiction)**

**ORIGINAL PETITION NO. 04 OF 2019 &  
IA NOS. 1420 & 1422 OF 2019**

**Dated: 7<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Spring Agnitra Private Limited ..... Petitioner (s)  
Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.. ..... Respondent(s)**

Counsel for the Petitioner(s) : Ms. Puja Priyadarshini  
Mr. Aditya K. Singh  
Ms. Molshree Bhatnagar  
Mr. Nived V.

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for NTPC

**ORDER**

List the matter on **28.08.2019**.

**(S.D. Dubey)  
Technical Member**

*vt/pk*

**(Justice Manjula Chellur)  
Chairperson**